

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE
BENCH, CHENNAI**

ORIGINAL APPLICATION NO. 148 of 2022

IN THE MATTER OF: -

Dr. Sushmitha

.... Applicant

Versus

The Member Secretary, SEIAA and Ors.

.... Respondent

**COURT COMPLIANCE FILED ON BEHALF OF STATE LEVEL
ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (SEIAA)**



Filed by:
G.M. SYED NURULLAH SHERIFF
Senior Standing Counsel
MoEF & Cc.
Mob. No. 9444015330
Counsel for Respondent no. 1



सत्यमेव जयते

**THIRU. DEEPAK S. BILGI, I.F.S.,
MEMBER SECRETARY**

**STATE LEVEL ENVIRONMENT
IMPACT ASSESSMENT AUTHORITY –
TAMILNADU**

3rd Floor, Panagal Maaligai,
No.1 Jeenis Road, Saidapet,
Chennai – 600015
Telephone No : 044-2435 9973

To,

Date:10.07.2023

1. **M/s. M. Palaniyandi Rough Stone Quarry,**
S. F. No.2/1, Sivayam North Village,
Krishnarayapuram Taluk, Karur District – 639120.
2. **M/s. Navamani Mines Private Limited,**
No.5/898, Alagu Nagar, Trichy Main Road,
Namakkal District – 637 001.
3. **M/s. R. Mathivanan Rough Stone Quarry,**
2/192, Earuth Theru, Ettarai Koppu Vadakku,
Trichy – 639 103.
4. **M/s. Rathnagiriswarar Blue Metals**
S.F. No.2/1, Sivayam North Village,
Krishnarayapuram Taluk, Karur District – 639 120.
5. **M/s. Navamani Mines Private Limited,**
S.F. No.19/1C, 20/1B2 & 21/2,
Sivayam North Village, Krishnarayapuram Taluk,
Karur District – 639 120.

Sir/Madam,

Sub: SEIAA-TN – Site Inspection – Compliance of Court Order Dated 18.05.2023 in regard to O.A. No.148 of 2022(SZ) - Intimation – Regarding

Ref: National Green Tribunal (Southern Zone) Order dated 18.05.2023

With reference to the cited above, the Hon'ble National Green Tribunal (Southern Zone) in its order dated 18.05.2023 in the case O.A. No.148 of 2022(SZ) has stated the following:

"...4. Therefore, we direct the SEIAA – Tamil Nadu and the Tamil Nadu Pollution Control Board to make an inspection once again and file their individual report answering the queries raised in the original application and also as required by this tribunal. Before the authorities go for inspection, let the applicant also be put on notice."

In this regard, it is informed that a sub-committee comprising of the following member Thiru K. Kumar, Member (SEAC) is constituted by the SEAC-TN to inspect the site at Sivayam North Village, Krishnarayapuram Taluk, Karur District. The date of inspection is proposed to be conducted on 17.07.2023.


For MEMBER SECRETARY
SEIAA-TN

To,
Thiru K. Kumar, Member/SEAC-TN



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**For MEMBER SECRETARY
SEIAA-TN**

To,
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DESPATCHED



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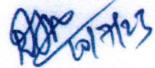
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